

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT I**

26. C.P. (IB)/1215(MB)2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)  
MS. ANU JAGMOHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.08.2023**

NAME OF THE PARTIES: ENCORE ASSET RECONSTRUCTION COMPANY  
PRIVATE LIMITED

V/S

D S KULKARNI & COMPANY THROUGH ITS PARTNERS MR. DEEPAK S.  
KULKARNI AND MRS. HEMANTI D. KULKARNI

SECTION 95 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**25.09.2023.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)  
//SKS//

Sd/-  
H.V.SUBBA RAO  
Member (Judicial)